

THE HYDERABAD PUBLIC SERVICE COMMISSION
REGULATION (REPEALING)

ACT, NO. XX OF 1952.

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***THE HYDERABAD PUBLIC SERVICE COMMISSION
REGULATION (REPEALING) ACT, 1952.**

No. XX of 1952.

*An act to repeal the Hyderabad Public Service Commission
Regulation, 1356 Fasli,*

Whereas it is expedient to repeal the Hyderabad Public Preamble.
Service Commission Regulation, 1356 F.

It is hereby enacted as follows :—

1. This Act may be called the Hyderabad Public Service Commission Regulation (Repealing) Act, 1952, and shall come into force at once. Short title and commencement.

2. The Hyderabad Public Service Commission Regulation, 1356 Fasli, is hereby repealed. Repeal of Regulation, No. IV of 1356 Fasli.

